

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

O R D E R

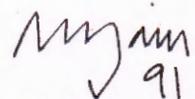
No 1224 Dated 09/02/2017

All Munsiffs of Jammu Province are hereby nominated to attend the one day workshop on:

- i) *Leadership role of Judge as captain of ship in the trial Court;*
- ii) *Punctuality, Unnecessary adjournment of cases and consequences of shortfall in disposal in the service career of Judicial officer;*
- iii) *Special Provisions relating to bail in certain offences against women with special reference to office of rape.*
- iii) *Personality Development and Stress Management at Jammu*

scheduled to be held on 12-02-2017(Sunday) at 10.30 A.M. in the J&K State Judicial Academy, Janipur, Jammu.

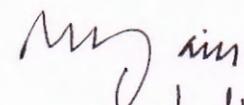
By Order.


(R. S. Jain)
Registrar General

No: 29934-66/as Dated 09/02/2017

Copy to the:-

1. Principal Secretary to the Hon'ble The Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble Mr. Justice _____
....for information of His Lordship.
3. Director, J&K State Judicial Academy, Jammu.
....for information and with the request to get the Principal District & Sessions Judges and the nominated officers informed accordingly.
4. All Principal District & Sessions Judges of Jammu Province.
....for information and further n/a.


Registrar General